

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CP/581/2017  
NAME OF PETITIONER : General Timbers  
NAME OF RESPONDENT : Karismaa Foundations Pvt Ltd  
SECTION : 9 of IBC 2016  
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**ORDER**

Applicant is represented by Mr. Krishna Ravindran, Advocate and Respondent is represented by Mr. Narasimha Varman, Advocate through video conferencing platform.

Learned Counsel for Respondent admits the liability of the Respondent and submits that dues shall be paid by the Respondent to the Applicant and seeks a day's time to settle the entire due.

Since this matter is pending since 2017, list this matter on **09.07.2021** for final hearing and disposal and no further adjournment will be granted in this matter.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)